

IN THE HIGH COURT OF KARNATAKA AT BENGALURU  
ON THE DAY OF Friday THE 27th Day Of September 2024  
at 02:30PM  
BEFORE

THE HON'BLE JUSTICE V KAMESWAR RAO  
&  
THE HON'BLE JUSTICE C M JOSHI

(To get Daily Causelist through telegram, join High Court telegram channel by  
clicking: <https://t.me/karnatakahighcourt>)

THROUGH VIDEO CONFERENCING

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Sl. No.	Case No.	Pet/App'l/Comp. & Adv.	Resp. & Adv.
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(NOTE: HON'BLE VKRJ WILL SIT IN COURT HALL NO.2 AT PRINCIPAL BENCH, BENGALURU AND  
HON'BLE CMJJ WILL SIT IN COURT HALL NO.10 AT DHARWAD BENCH)

(MATTERS PERTAIN TO PRINCIPAL BENCH, BENGALURU)

PRONOUNCEMENT OF JUDGMENT

1	WA 3132/2018	(L, TER) PET: BANK OF MAHARASHTRA B C SEETHA RAMA RAO	RES: THE JOINT SECRETARY K B NARAYANASWAMY
2	WA 1093/2022	(L, RES) PET: SRI BASAVARAJA RUDRAPPA P	MRES: M/S STUMPP SCHUELE AND SOMAPPA PVT LTD SOMASHEKAR

FURTHER ARGUMENTS

3	WA 488/2021 (S) A/W NON FILING OF REPLY BY ADV FOR R2 & R3 V/O DTD 30.08.2024 2) NON FILING OF RESPONSE TO THE AFFIDAVIT (FILED BY THE APPELLANTS IN WA 362/21) BY THE COUNSEL FOR THE APPELLANTS, V/O DTD 29/07/24 3) NON FILING OF WRITTEN SUBMISSION / SYNOPSIS A/W JUDGMENT BY THE COUNSEL FOR PARTIES, V/O DTD 22/02/24, 24/06/24 & 29/07/24 4) IA 1/2024 FOR IMPLEADING APPLICANTS AS RESPONDENTS FILED BY ADV FOR IMPLEADING APPLICANTS 5) IA 4/21 FOR	(,) PET: L. KARTHIK AND OTHERS PUTTE GOWDA K	RES: KARNATAKA POWER TRANSMISSION CORPORATION LIMITED AND OTHERS  SUMANA NAGANAND FOR R1 R4 - RAVIKUMAR - SD R6 - MAHESH KUMAR R - SD ROHIT URS D FOR R5 VIJAY KUMAR V B FOR C/R2 & R3 (CP NO 1603/21 & 6108/21) SUBRAMANY R FOR PROPOSED RESPONDENTS ON IA 1/2024
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CLARIFICATION FILED  
BY ADVOCATE FOR R2 &  
R3 A/W STATEMENT OF  
OBJECTION TO IA 4/21  
FILED BY ADVOCATE FOR  
R1  
(DATE)

Connected With

- 3.1** WA 360/2021 (S, PRO) *PET: KARNATAKA POWER TRANSMISSION CORPORATION LTD SUMANA NAGANAND* *RES: SRI RENUKAPRASAD H G AND OTHERS*  
A/W NON FILING OF RESPONSE TO THE AFFIDAVIT (FILED BY THE APPELLANTS IN WA 362/21) BY THE COUNSEL FOR THE APPELLANTS, V/O DTD 29/07/24  
2) NON FILING OF WRITTEN SUBMISSION / SYNOPSIS A/W THE JUDGMENT BY THE COUNSEL FOR PARTIES, V/O DTD 24/06/24 & 29/07/24  
3) OFFICE OBJECTIONS A/W COUNSEL SUBMISSION (I.E., R3-R7 IN WA ARE NOT FORTHCOMING AT THE CAUSE TITLE OF MEMORANDUM OF WP)  
SUNIL NARAYAN NAIK FOR C/R1 & R2 (CP NO 2132/21) (CP RETURNED WITH OFFICE OBJECTIONS)  
R3 - L KARTHIK - SD  
R6 - S HARSHITH - SD  
R7 - E GANESH KUMAR - SD  
V/O DTD 12/12/23  
NOTICE AGAINST R4 & R5 ARE DISPENSED WITH
- 3.2** WA 362/2021 (S, RES) *PET: KARNATAKA POWER TRANSMISSION AND OTHERS SUMANA NAGANAND* *RES: SHRI NAVEEN KUMAR B AND OTHERS*  
A/W NON FILING OF RESPONSE TO THE AFFIDAVIT BY THE COUNSEL FOR THE RESPONDENTS, V/O DTD 29/07/24  
2) IA 1/21 FOR STAY  
VIJAY KUMAR FOR C/R1 TO R5 (CP NO 1601/21)  
GOVT ADVOCATE FOR R6
- 3.3** WA 364/2021 (S, PRO) *PET: KARNAWATAKAWTRANSMISSION CORPORATION LTD AND OTHERS SUMANA NAGANAND* *RES: SHRI NAVEEN KUMAR B AND OTHERS*  
A/W NON FILING OF RESPONSE TO THE AFFIDAVIT (FILED BY THE APPELLANTS IN WA 362/21) BY THE COUNSEL FOR THE APPELLANTS, V/O DTD 29/07/24  
2) NON FILING OF SYNOPSIS AND COUNTER ARGUMENTS BY THE COUNSEL FOR THE R2  
VIJAY KUMAR V B FOR C/R1 TO R3 (CP NO 1602/21)

**COURT HALL NO:2**

AND R3 V/O DTD  
22/02/24, 24/06/24 &  
29/07/24

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